

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP250/ 16	TP98/17	Hearing	433(e)	Encarta Pharma PVT.Ltd Vs Panacea Hospitals Psvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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RAJESH S.
ADVOCATE
8123976974

Petitioner

Ashok

Srikant Patil K.
Advocate for Respondent
99456 77944

Respondent

Ambedkar

Counsel for petitioner is present. Counsel for respondent is present. Counsel for petitioner filed two sets of Form 5. Registry is directed to check and put up. Counsel for respondent requested time to file objections.

List it on 19.06.2017. Petitioner's counsel is directed to name the IRP after obtaining the consent by then.

MEMBER (J)

MEMBER (T)